

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 20/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/26/CB/2017
NAME OF THE PETITIONER(S) : D. SUYARAJ
NAME OF THE RESPONDENT(S) : S.M. DETERGENTS PVT LTD & 2 OTHERS
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM		

1) M.K. PREGITHA. } for Petitioners
for KSR & Co. }

M.K. PREGITHA.

ORDER

Counsel for petitioner present. Counsel for respondent called but absent. No representation. Counsel for petitioner submitted that she has received copy of the counter and prayed time for filing rejoinder. She is directed to inform the next date of hearing to the counsel for respondent. Time is enlarged at her request. Put up on 07.12.2017 at 10.30 A.M.

sd -
K Anantha Padmanabha Swamy
Member (Judicial)